

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 165 of 2012

Dated :1st April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

**Powergrid Corporation of India Ltd. Appellant (s)
Versus**

**Central Electricity Regulatory ... Respondent (s)
Commission & Ors.**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Rohit Shukla**

ORDER

We have heard the learned counsel for the Appellant. He is directed to file his Written Submissions and additional documents after serving copy on the other side.

Post the matter for further submissions on **30.04.2013**.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt